265 Bills Introduced KARTIKA SO, 1880 (SARA) Bills Introduced 266

so that those Members who want to participate can participate in this Why are you making it a technical question?

MR SPEAKER The decision is that there will be a call attention motion this afternoon

SHRI VASANT SATHE We do not agree to this call attention proposition

MR SPEAKER If you do not

SHRI VASANT SATHE Then we will walk out

THE MINISTER OF RAILWAYS (PROF MADHU DANDALATF) Set walk out alone?

12.40 hrs.

SMITH STANISTREET AND COM PANY LIMITED (ACQUISITION IND TRANSFFR OF UNDFRTAK INGS) BILL*

बेट्रोलियम तथा रसायव झौर उर्बरक मत्रालय वें राज्य मत्री (श्री जनेहबर मिश्र)

मैं भी हेमबती नन्दन "हुगणा की मोर से प्रस्ताव करता ह कि लोक हित मे मैसर्स स्मिय स्टैनीस्ट्रीट एण्ड कम्पनी लिमिटेड कलकता के प्रधिकार हक धौर हिन र मजैन धौर मन्तरण का तथा उममे सम निधन या उसके धानुषगिक विषयो का उपान्ध करने की प्राम्ति दी जाये।

MR SPEAKER The question is

"That leave be granted to ntroduce a Bill to provide for in the public interest the acquisition and transfer of the right title and inte rest of the undertakings of Messrs Smith Stanistreet and Company Limited, Calcutta and for matters connected therewith or incidental thereto

The motion uns adopted

भी जनेदंबर मिंभ में विधेयव पुर स्था-पि। किंग्ता हा

STATEMENT RE SMITH STANI-STREET & CO LTD (ACQUISITION AND TRANSFER OF UNDERTAK INGS) ORDENANCE

पेट्रोलियम तथा रसावन झौर उचेरक मत्रालय में राज्य मंत्री (श्री जनेइवर शिव) मै श्री हेमवती नन्दन हुगुणा की घोर से स्मिथ, स्टेनीस्ट्रीट एण्ड कम्पनी लिमिटेड (उपक्रमो का ग्रर्जन घौर घन्तरण) प्रध्या-देग, 1977 द्वारा विधान बनाये जाने के कारण बताने वांसा एक भ्याच्यात्मक विव रण (हिन्दी तथा गधेजी सस्करण) सभा पटल पर रखता ह ।

GRESHAM AND CRAVEN OF INDIA (PRIVATE) LIMITED (ACQUISI-TION AND TRANSFER OF UNDER-TAKINGS) BILL*

MR SPEAKER Mr George Fernandes has sent me a note that he will be in Rajya Sabha Ohi you are already here

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) I beg to move for leave to introduce a Bill to provide for the acquisition and thansfer of the undertakings of Messis Gresham and Craven of India (Private) Limited for the purpose of ensuring the continuity of production of goods which are vital to the needs of the Railways and of the industris's manufacturing engineering products

*Published in Gazette of India Extraordinary Part II Section 2 dated

+Introduced with the recommendation of the President